

राजस्थान सरकार
विधि (गुप-2) विभाग

क्रमांक:- प.8(1) विधि-2/विरस-2/2011/352

जयपुर, दिनांक: 23अगस्त,2016

आज्ञा

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक: Estt. B2 (v)/1/WA /2016/ 8317 दिनांक:12-08-2016. के अनुसरण में निम्नलिखित न्यायिक अधिकारियों को अग्रिम आदेशों तक अपने पदीय कार्य के अतिरिक्त उनके नाम के सम्मुख अंकित स्थान पर पूर्णकालिक सचिव, जिला विधिक सेवा प्राधिकरण के रिक्त पद का कार्य करने हेतु एतद्वारा नियुक्त/पदस्थापित किया जाता है:-

S.No.	Name of officer with present post SARVA SHRI/MS. :	Name of the Fulltime Secy. Of which the Presiding Officer appointed in addition to his own duties
1.	PARVEZ AHMED SR. CJ-CUM-CJM, BALOTRA	FULL TIME SECRETARY, DLSA, BALOTRA
2.	ANITA TAILOR SR. CJ-CUM-CJM, BANSWARA	FULL TIME SECRETARY, DLSA, BANSWARA
3.	SHWETA GUPTA SR. CJ-CUM-CJM, BARAN	FULL TIME SECRETARY, DLSA, BARAN
4.	SUNIL KUMAR YADAV SR. CJ-CUM-CJM, CHURU	FULL TIME SECRETARY, DLSA, CHURU
5.	PREMRAJ SINGH CHANDRAWAT SR. CJ-CUM-CJM, CHITTORGARH	FULL TIME SECRETARY, DLSA, CHITTORGARH
6.	PRITI NAYAK SR. CJ-CUM-CJM, DHOLPUR	FULL TIME SECRETARY, DLSA, DHOLPUR
7.	CHANDRA PRAKASH SINGH SR. CJ-CUM-CJM, DUNGARPUR	FULL TIME SECRETARY, DLSA, DUNGARPUR
8.	PURNIA GAUR SR. CJ-CUM-CJM, JAISALMER	FULL TIME SECRETARY, DLSA, JAISALMER
9.	TAN SINGH CHARAN SR. CJ-CUM-CJM, JALORE	FULL TIME SECRETARY, DLSA, JALORE
10.	AJAY GODARA SR. CJ-CUM-CJM, JHUNJHUNU	FULL TIME SECRETARY, DLSA, JHUNJHUNU
11.	DHEERAJ SHARMA DY. SECRETARY, RAJ. STATE LEGAL SERVICE AUTHORITY, JODHPUR	FULL TIME SECRETARY, RAJ. HIGH COURT LEGAL SERVICE COMMITTEE, JODHPUR
12.	RAMPAL JAT SR. CJ-CUM-CJM, KARALI	FULL TIME SECRETARY, DLSA, KARALI
13.	MADAN GOPAL SONI SR. CJ-CUM-CJM, PRATAPGARH	FULL TIME SECRETARY, DLSA, PRATAPGARH
14.	VIKRAM SINGH SR. CJ-CUM-CJM, RAJSAMAND	FULL TIME SECRETARY, DLSA, RAJSAMAND
15.	SURENDRA SINGH SANDU SR. CJ-CUM-CJM, SAWAIMADHOPUR	FULL TIME SECRETARY, DLSA, SAWAIMADHOPUR
16.	SHIV PRASAD TAMBOLI SR. CJ-CUM-CJM, SIROHI	FULL TIME SECRETARY, DLSA, SIROHI

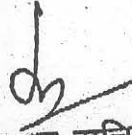
राज्यपाल की आज्ञा से,

23/8/16
(मनोज कुमार व्यास)
प्रमुख शासन सचिव, विधि

Contd. - - 2

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक:Estt. B2 (v)/1/WA/2016/8317 dated 12-08-2016. के कम में।
2. सदस्य सचिव, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
3. संबंधित जिला एवं सेशन न्यायाधीश मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित न्यायिक अधिकारीगण मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संयुक्त शासन सचिव, विधि एवं विधिक कार्य विभाग, शासन सचिवालय, जयपुर।
6. निजी सचिव, माननीय कार्यकारी अध्यक्ष, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
7. निजी सचिव, प्रमुख शासन सचिव, विधि।
8. रक्षित पत्रावली।


विशिष्ट शासन सचिव, विधि
(विधि रचना संगठन)

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2016/8885

Date : 31.08.2016

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 2.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 3.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
- 5.**The Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Court/Officer/ Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015 alongwith **revised order** No.F.8(1)Law-2/VRS-2/2011/354 dated 31.08.2016.
- 6.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 7.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 8.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR (ADMN.)

राजस्थान सरकार
विधि (ग्रुप-2) विभाग

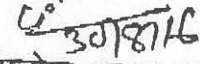
क्रमांक:- प.8(1) विधि-2/विरस-2/2011/354

जयपुर, दिनांक: 31 अगस्त, 2016

संशोधित आज्ञा

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक: Estt. B2(v)/1/WA/2016/8597 दिनांक: 24.08.2016 के अनुसरण में इस विभाग की समसंख्यक आज्ञा दिनांक 23.08.2016 को आंशिक रूप से संशोधित करते हुए क्रम संख्या-1 पर अंकित न्यायिक अधिकारी श्री PARVEZ AHMED के न्यायालय का नाम SR. CJ-CUM-ACJM, BALOTRA तथा क्रम संख्या-2 पर अंकित न्यायिक अधिकारी Ms. ANITA TAILOR के न्यायालय का नाम SR. CJ-CUM-ACJM, BANSWARA एतद्वारा पढा जाये।

आज्ञा से,

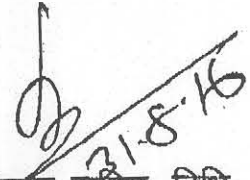


(मनोज कुमार व्यास)

प्रमुख शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक: Estt. B2 (v)/1/WA/2016/8597 dated 24-08-2016. के क्रम में।
2. सदस्य सचिव, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
3. संबंधित जिला एवं सेशन न्यायाधीश मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित न्यायिक अधिकारीगण मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संयुक्त शासन सचिव, विधि एवं विधिक कार्य विभाग, शासन सचिवालय, जयपुर।
6. निजी सचिव, माननीय कार्यकारी अध्यक्ष, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
7. निजी सचिव, प्रमुख शासन सचिव, विधि।
8. रक्षित पत्रावली।



विशिष्ट शासन सचिव, विधि
(विधि रचना संगठन)